

(a) the total establishment and other overhead charges for running the Handicrafts and Handloom Export Organization, Madras and its branches including the overseas branches, if any;

(b) the total exports of (i) handloom goods and (ii) handicrafts during the years 1965 and 1966; and

(c) the amount of loss or profit during the said period?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) to (c): The reference presumably is to Handicrafts and Handlooms Export Corporation of India, New Delhi which has a branch office in Madras and a regional office at Calcutta besides three foreign offices in New York, Montreal and Hamburg.

A statement giving information in respect of parts (a) to (c) is laid on the Table of the House. [Placed in the Library. See No. LT-314(67)].

Cotton Spinning Mills

777. Shri S. K. Sambandhan: Will the Minister of Commerce be pleased to state:

(a) the number of cotton spinning mills that were proposed to be set up in the Private Sector during the Third Five Year Plan in Madras State; and

(b) the number of spinning mills (i) which have commenced production; (ii) which are still under construction; and (iii) which have not yet commenced the construction?

The Minister of Commerce (Shri Dinesh Singh): (a) and (b). 12 licences were granted for setting up new cotton spinning mills in the private sector during the Third Five Year Plan in Madras State. No spinning mill covered by these licences has so far gone into production. However, effective steps for setting up the mills have been taken in respect of 10 licences. In respect of the remaining 2 licences, no steps have been taken.

National Coal Development Corporation

778. Dr. P. Mendal:
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the details of the working results of the National Coal Development Corporation collieries during 1965-66 as compared with those of the previous years;

(b) the average cost of production and average selling price of coal in the collieries; and

(c) the proposals to eliminate or reduce the losses, if any, or to increase the profits?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) During the year 1965-66, the Corporation earned profit of Rs. 6,76,392 as against the loss of Rs. 1.7 crores in 1964-65. The total production during the year 1965-66 was 9.85 million tonnes as against 8.24 million tonnes in 1964-65. Further details are available in the Annual Report of National Coal Development Corporation for 1965-66 laid on the Table of the House on 29-3-1967.

(b) National Coal Development Corporation are running a large number of revenue collieries and cost of production varies from unit to unit. It will not be in the public interest to divulge the average cost of production. The average selling price, however, of coal produced by the Corporation during the year 1965-66 was Rs. 25.29 per tonne.

(c) As a result of the following remedial measures taken by the Corporation, the Corporation have been able to increase its output as well as to earn profit during the year 1965-66:

1. Special sales drive.
2. Restriction of production to sales potentiality.